

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH**  
**ALLAHABAD.**

Dated : This the 08<sup>th</sup> day of October 2020

**Contempt Petition No. 330/00038 of 2018**  
**In**  
**Original Application No. 330/01240/2017**

**Hon'ble Justice Mrs. Vijay Lakshmi, Member (J)**  
**Hon'ble Mr. Navin Tandon, Member (A)**

1. Shakeel Ahamad Khan, S/o Farooque Ahmad Khan, R/o Colony MGS Chandauli.
2. Chandra Mohan Lal, S/o Late Suraj Prasad, R/o Colony MGS Chandauli.
3. Rama Shanker Yadav, S/o Late Suraj Prasad, R/o Quarter No. 253/1, Jaiswal School Road, Near Idea Tower Lot No. 2, Mughalsarai, Chandauli.
4. Rajesh Kumar Srivastava, S/o Murli Manohar Srivastava, R/o House 2/B-82, Awas Vikas Colony, Pandeypur, P.O. and P.S. Pandey Pur Varanasi.
5. Iqbal Ahmad Siddique, S/o Late Mohd. Ashfaq, R/o Quarter No. 1398 'C' Manas Nagar, Mughalsarai, Chandauli.
6. Surendra Kumar Singh – III, S/o Late Ram Jas Singh, R/o Quarter No. 730 EF Central Colony, Mughalsarai, Chandauli.
7. Mahendra Pratap Singh, S/o Ayodhya Singh, R/o Quarter Rajputana Mohalla, Hans Bhawan, Dehrion Sone, Distt; Rohtas (Bihar).
8. Ashish Kumar Poddar, S/o Amiya Kanti Poddar, R/o Quarter No. 128/KL Marshalling Yard, Gaya, P.O. and P.S. and District Gaya (Bihar).
9. Dewashish Prasad, S/o late Mathura Prasad, R/o Quarter Near Employment Exchange Office, P.O. Dalmiya Nagar, District Rohtas (Bihar).

10. Shatrughna Yadav, S/o late Mukhi, R/o Village Parariya, P.O. Jhakim, P.S. Rafiganj, Distt: Aurangabad.
11. Harendra Prasad, S/o late Deo Saran Prasad, R/o Quarter No. 537 'B' Gaya Colony, Mughalsari, Chandauli.
12. Pradeep Kumar Pal, S/o late Jai Narayan Raj Pal, R/o Village Dimwa, P.O. Hardoi, Jagdishpur, District Ara (Bihar).
13. Prahalad Prasad Yadav, S/o late Ramji Prasad Yadav, R/o Quarter 10 IJ Old Central Colony, Mughalsarai, Chandauli.
14. Devendra Prasad, S/o Dashrath Paswan, R/o Quarter 1386 'A' Manas Nagar, Mughalsari, Chandauli.
15. Ramoo, S/o late Ram Nath, R/o Quarter No. 1127, Co Gaya Colony, Mughalsarai, Chandauli.
16. Ajay Kumar Srivastava, S/o late Krishna Chand Srivastava, R/o H. No. 10/65 C- 9, Budh Nagar, Sarnath, Varanasi.
17. Suresh Kumar Vishwakarma, S/o late Sheo Shanker Vishwakarma, R/o House No. 1257, Bechupur, Nai Basti, Behind Dr. Urmila Niwas, Mughalsari, Chandauli.
18. Udai Kumar Sinha, S/o late Chaturbhuj Sinha, R/o Quarter No. 805, New Central Colony, Mughalsarai Varanasi.
19. Brij Raj Tiwari, S/o late Sita Ram Tiwari, R/o Quarter No. 209/A, Marshilling Yard, P.S. Delha, District Gaya (Bihar).
20. Ganesh Prasad, S/o Bishram Prasad, R/o Quarter No. 102, Hanumanpur, Mughalsarai, Varanasi.
21. Krishna Kumar Srivastava, S/o late Ranjeet Prasad Srivastava, R/o Quarter No. 645, Subhash Nagar, Mughalsarai, Chandauli.
22. Tauhid Alam, S/o late Mahmood Raza, R/o Quarter No. 432 CD II Colony, Mughalsarai, Chandauli.
23. Sudama Prasad, S/o late Kirti, R/o Quarter No. 753 'B' New Central Colony, Mughalsarai, Chandauli.
24. Om Prakash Singh, S/o late Bharat Singh, R/o House No. 1109, Subhash Nagar, Mughalsarai, Chandauli.

25. Mahendra Nath Pandey, S/o late Bansh Raj Pandey, R/o Quarter No. 208/A, Marshilling Yard, Gaya P.S. Delha, District Gaya (Bihar).
26. Mritunjay Tiwari, S/o Gauri Shanker Tiwari, R/o Quarter No. 751, New Central Colony, Mughalsarai, Chandauli.
27. Surendra Kumar Singh – I, S/o Late Bharat Singh, R/o Quarter No. 888 CD Shastri Colony, Mughalsarai, Chandauli.
28. Badruzzama Haider, S/o Sheikh Shabuddin, R/o Quarter No. 337 - CD II Colony, Mughalsarai, Chandauli.
29. Md. Salman Ashraf, S/o Moinuddin Ahmad, R/o House No. 69, Kshaw Mohalla, Mughalsarai, Chandauli.
30. Pramod Kumar II, S/o late Lallan Chaudhary, R/o Mohalla Gajradh, P.O. Street No. 1B, Ward No. 4, P.O. & P.S. Sasaram Rohtas.
31. Ram Pravesh Ram, S/o Late Sarjoo Ram, R/o Quarter No. 967, Nai Basti Gandhi Nagar, Mughalsarai, Chandauli.
32. Aman Ullah Khan, S/o Mahmood Khan, R/o Bungalow No. 7/C, Inspector Colony, Near AEN Office, District Gaya (Bihar).

. . .Petitioners

By Adv : Shri Jaswant Singh

**V E R S U S**

1. Shri Anoop Kumar, General Manager, East Central Railway, Hazipur (Bihar).
2. Shri Shailendra Kumar, General Manager (Personnel/CPO), East Central Railway, Hazipur (Bihar).
3. Shri Kishore Kumar, Divisional Railway Manager, East Central Railway, Mughalsarai (UP).
4. Shri Ajit Kumar, Senior Divisional Personnel Officer, East Central Railway, Mughalsarai (UP).

. . .Respondents

By Adv: Shri S.K. Ray

**O R D E R**

**By Hon'ble Justice Mrs. Vijay Lakshmi, Member (J)**

Shri Jaswant Singh, learned counsel for the petitioners is present in Court and Shri S.K. Ray, learned counsel for the respondents is present online through video conferencing.

2. Heard learned counsel for both the parties and perused the record available in pdf. form available with us.
3. An affidavit of compliance has been filed in this contempt petition, a copy whereof has been received by the petitioners' counsel on 23.10.2018.
4. A perusal of the compliance affidavit shows that the order passed by this Tribunal in respect of which this contempt petition was pending, have been complied by the respondents.
5. Learned counsel for the petitions has no objection, if the contempt proceedings are closed.
6. In view of the above, this contempt proceedings are closed, the notices issued to the respondents stands discharged with liberty to the petitioners to agitate their grievance before the competent forum, if any grievance is left.

**(Navin Tandon)**  
Member (A)

/pc/

**(Justice Vijay Lakshmi)**  
Member (J)